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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/15	TP 28/17	For hearing	433( e)	The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Akash R Bantia	Petitioner	Akash

**ORDER**

Counsel for Petitioner is present. He reported that, Petitioner is not responding and that, he will consult his Senior Counsel and intimate to the Tribunal on the next date of hearing. List it on 07/03/2018.

  
**Member (T)**

  
**Member (J)**